


In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 18.08.2020

CJM, ACJM, II ACJM 1 <sup>st</sup> Session Arguments/Hearing	CJM, ACJM, II ACJM 2 <sup>nd</sup> Session Arguments/Hearing
<ol style="list-style-type: none"><li>1. Cr 16/2020</li><li>2. Cr. 46/2020</li><li>3. Cr. 158/2020</li><li>4. Cr. 161/2020</li><li>5. PCR. 289/2019</li><li>6. NCR.778/2019</li><li>7. CC. 2909/2013</li><li>8. CC.1744/2017</li><li>9. C.misc.637/2016</li><li>10. PCR. 183/2019</li></ol>	<ol style="list-style-type: none"><li>1. C.misc. 385/2017</li><li>2. C.misc 523/2017</li></ol> <p><b>Objection</b></p> <ol style="list-style-type: none"><li>1. CC. 635//2019</li></ol> <p><b>Hearing Before Charge</b></p> <ol style="list-style-type: none"><li>1. CC.6576/2019</li></ol>

  
Addl.Chief Judicial Magistrate, 17-08-2020  
Bangalore Rural District, Bangalore

**Note:**All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.